

people to come to the stations and to the trains and also that it is a part of a bigger gang which is active in removing the railway articles from various railway stations, and other places?

PROF. MADHU DANDAVATE: Sir, I must refute this particular allegation that these dacoities and robberies have been committed on the railways by the railway employees. We have got all the details. There are police records.

SHRIMATI LEELA DAMODARA MENON: I do not say that they are being done by the railway authorities, but they have the concurrence and the assistance of the railway authorities—some of them.

PROF. MADHU DANDAVATE: Even with your modification, I may say, so far all the names which we have got at our disposal with the help of the State Governments do not indicate that any of the employees have participated in these dacoities and robberies. But if any example comes to our notice I can assure the hon. Member that the sternest possible action will be taken so that that action will be taken as a deterrent.

SHRI KHURSHED ALAM KHAN: May I know from the hon. Minister whether it is a fact that a large number of RPF and GRP personnel were involved in many cases and how many of such cases have been detected by or are under investigation of the railway authorities?

PROF. MADHU DANDAVATE: Sir, I do not know whether the hon. Member is referring to dacoities or corrupt practices.

SHRI KHURSHED ALAM KHAN: Both.

PROF. MADHU DANDAVATE: As far as malpractices are concerned, every time we are able to detect with the arrangement of the new raiding

squads many acts of bribery and cor- self-respect and a sense of disci- that information to the press. We also put it on the Table of the House and I can assure you that that practice will continue and even if employees are responsible for any mal- practice, sternest possible action will be taken, was taken and is being taken in all cases.

#### **Reinstatement of dismissed railway employees**

•152. SHRI N. K. P. SALVE:  
SHRI BHISHMA NARAIN  
SINGH:  
SHRI KALP NATH RAI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to a news-item which appeared in the Times of India, dated the 24th May, 1978, containing a statement reported to have been made by the Minister of State in the Ministry of Railways at Basti on the 23rd May, 1978 criticising the Government's decision to reinstate the railway employees who had been dismissed during the emergency on the ground that this had adversely affected the working of the Railways; and

(b) if so, what is Government's reaction to the statement?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) and (b) Yes, Sir. A clarification was immediately issued stating that the Minister of State was wrongly reported. Because the original question was in English, I am sorry I have answered it in English.

श्री कल्प नाथ राय : सभापति महोदय,  
राज्य मंत्री के सम्बन्ध में आपने बताया है कि

The question was actually asked on the floor of the House by Shri Kalp Nath Rai.

यह प्रश्न रांगली रिपोर्ट है। लेकिन राज्य मंत्री ने गोरखपुर में जब वे गये थे, तो हजारों कर्मचारी उनके पास गये और कहा कि रेलवे की हड़ताल करा कर करोड़ों रुपये देश का नुकसान किया जाऊँ फर्नन्डीज साहब ने जो उद्योग मंत्री हैं। उन्होंने सारे देश का छल किया है और हमारे बोनस का क्या होगा ? तो राज्य मंत्री महोदय ने हजारों कर्मचारियों के बीच में ऐसे शब्द का इस्तेमाल किया कि बोनस के बदले में यह चीज ही आपको दे सकते हैं। मैं वह शब्द इस भरी सभा में नहीं कहना चाहता और वह वाइल्ड फायर की तरह फूँकी कलकत्ता से लेकर के दिल्ली में, जहाँ-जहाँ कर्मचारी हैं कि राज्य मंत्री ने बहुत ही अपशब्द का इस्तेमाल किया।

अध्यक्ष महोदय, ऐसी ही प्रैस कान्फ्रेंस कलकत्ता में कुलियों के बीच बोलते हुए राज्य मंत्री महोदय ने कहा कि हमने रिट्रेन्च एम्प्लोयीज को भर्ती करके बहुत बड़ा पाप किया और इसीलिये चोरी, डकैती और फरेब बढ़ गया है। तो क्या राज्य मंत्री महोदय जो कि देश में राज्य मंत्री हैं, मैं पूछना चाहता हूँ . . . . और वे कहते फिरते हैं, कलकत्ता में कहा कि मैं आज राज्य मंत्री हूँ और नीलम संजीव रेड्डी के पद पर राष्ट्रपति होने वाला हूँ, तो यह सब बातें जो हो रही हैं, क्या मंत्री महोदय, इसका स्पष्टीकरण देने की कृपा करेंगे ?

प्रो० मधु दण्डवते : श्रीमन्, मूल प्रश्न जो है वह वस्ती . . .

श्री श्याम लाल यादव : राज्य मंत्री यहाँ बैठे हैं उनको जवाब देना चाहिये।

प्रो० मधु दण्डवते : श्रीमन्, मूल प्रश्न वस्ती में दिये हुए बयान के बारे में हैं। इसलिए गोरखपुर में उन्होंने क्या कहा, कलकत्ता में क्या कहा, वह सवाल आता नहीं। लेकिन मूल प्रश्न के जवाब में मैं आप को बताना चाहता हूँ—सम्मानित सदन इसको समझ

ले—कि जिस बयान का जिक्र उन्होंने किया है वह बयान आया था 24 मई, 1978 को, जिस का जिक्र आपके मूल प्रश्न में है और उसी दिन जब टाइम्स आफ इंडिया में यह बयान मैंने देखा कि राज्य मंत्री ने यह कहा और उनके साथ मेरी चर्चा हुई तो इनफार्मेशन ब्यूरो के जरिए, राज्य मंत्री के कहने पर, एक निश्चित बयान दे दिया गया। सिर्फ वह बयान मैं पढ़ कर सुनना चाहता हूँ और आप को बताना चाहता हूँ। उसके साथ मैं समझता हूँ यह प्रश्न खत्म हो जायगा। जो मूल प्रश्न है उसका जवाब यह है जो कि 25 मई, 1978 के टाइम्स आफ इंडिया में प्रकाशित हुआ है। वही कोटेशन मैं यहाँ देता हूँ :

"The Minister of State for Railways, Mr. Sheo Narain today contradicted a report in a section of the press quoting him as having criticised Government action in re-instating railway employees dismissed during the emergency. The Minister said that he was shocked to read the report.

An official release regarding the clarification said what the Minister had told the press was that the former Congress Government had fail to accommodate the Indian National Army personnel. If the Janata Government were to follow in the footsteps of the Congress Government, it would not have reinstated railwaymen victimised during the emergency. But our Government is democratic in the real sense of the word and progressive also. We want to undo the injustice done to the working class, including the railwaymen. The reinstatement of victimised railwaymen has, in fact, created ruption and malpractice. We release pline among them."

श्री जयजीत सिंह आनन्द : मिनिस्टर साहब ने कहा कि उनके साथ चर्चा की स्टेट मिनिस्टर को बुला कर ? तो उनको बुला कर चर्चा की जरूरत क्यों पड़ी ?

श्री कल्पनाथ राय : सभापति महोदय, क्या रेल मंत्री जी बताने की कृपा करेंगे कि रेलवे हड़ताल के दौरान कितने कर्मचारी बर्खास्त किए गए और फिर कितने कर्मचारी रिइंस्टेट किए गए और क्या यह बात सही है कि रेलवे हड़ताल के सिलसिले में 1974 में जितने भी कर्मचारी भर्ती किए गए पर्मनिन्ट कह कर उन सब कर्मचारियों को वर्तमान मंत्री "ब्लैक लेग" कह कर उनको रिट्रेन्च कर रहे हैं, उनको नौकरी से बर्खास्त कर रहे हैं और हजारों ऐसे कर्मचारी आज सड़कों पर धूम-धूम कर, एक मंत्री से दूसरे मंत्री के र जा जा कर ठोकरें खा रहे हैं। क्या इसका स्पष्टीकरण देने की कृपा करेंगे ?

प्रो० मधु दण्डवते : यह आपने गलत कहा है, आपका बयान गलत है, इतना ही मैं कह सकता हूँ।

SHRI B. N. BANERJEE: Sir, why should we have a third-hand denial. The noli. Minister has read report which has appeared in the *Times of India*. The first-hand denial should be by the Minister of State; second-hand denial is by the paper; and the Minister in his statement is quoting something. Let the Minister of State himself deny this.

MR. CHAIRMAN: Mr. Dhabe.

SHRI S. W. DHABE: Sir, it has become a fashion nowadays for the leaders of many political parties including the Ministers, to make statements in the press and when they are inconvenient to retrace then and say that we have said nothing of the kind. It will be wrong to presume that the statement appearing in the press was wrong and was not made by Mr. Sheo Narain. The reason is obvious. Since 1974, when the railway strike took place, many persons were out of job and they were reinstated. But they were not reinstated fully. They were not given back wages and only half the service period was taken.

Many of the employees lost promotions because of those who were already promoted and who got priority in the list because of the three years' gap. Is it not a fact that this has created so many administrative problems in actual working because there were people already on those jobs when these reinstated employees came afterwards. I would like to know from the Minister how many promotions and other things were affected by the reinstatement of these people and how many representations have been received from the other people who were adversely affected?

PROF. MADHU DANDAVATE: Sir, if you allow this question, I am prepared to answer it. It is not connected with the main questions. Anyway, you have allowed it obviously; so I will answer that. His statement was about emergency victimisation and this is about 1974 strike.

SHRI S. W. DHABE: I am asking both about emergency and 1974 strike.

PROF. MADHU DANDAVATE: In spite of that. I have got the facts ready with me. In the 1974 strike, not only the services of the strikers were terminated, but some of them were transferred with demotions. There was a break in service. Some of them were subjected to so many punitive measures. We saw to it that 20,700 workers were given benefits by which all these various types of punishments to which they were subjected were annulled and I have requested the representatives of all the trade union organisations that even . . .

SHRI KALP NATH RAI: What about bonus?

PROF. MADHU DANDAVATE: He is asking one question, you are asking something else. I do not mind replying to even 50 supplementaries, but let there be a procedure. And therefore I was rightly replying to the

honourable Member that punishment in respect of 20,700 employees of the 'railways—the various kinds of punishment to which they were subjected—has been annulled. If there are some marginal cases which have been left out, I have always said on the floor of the House, if the concerned trade unions bring those cases to me, I will always consider them sympathetically.

SHRI ANANT PRASAD SHARMA:  
Sir, . . .

MR. CHAIRMAN: You had your chance. For every Question you cannot get up. In your block there are others who have to be called.

SHRI DINESH GOSWAMI: Sir, a certain statement was made by the honourable Minister of State and Prof. Dandavate had some sort of a discussion... (Interruptions)... and after that a contradiction came. As Mr. Banerjee has said just now, it is a third-hand report which Prof. Dandavate has given. May I, therefore, ask the hon. Minister of State who is here to reproduce exactly what he had said in the meeting so that the House may form its own impression in the matter?

PROF. MADHU DANDAVATE:  
Sir this is no question at all. . . .

SHRI DINESH GOSWAMI: Sir, the Minister of State is here. He should give the reply to my question.

श्री शिव नारायण : सभापति महोदय, जो उत्तर रेल मंत्री जी ने दिया है वह बिल्कुल सही है और अध्यक्ष महोदय, मैंने केवल एक ही लफ्ज कहा था। जो कोटेशन आप ने दिया आई०एन०ए०वाला, मैंने कहा था कि सरदार पटेल ने आई०एन०ए० वालों को नहीं रखा, लेकिन हमारी गवर्नमेंट का व्यू है कि हम जिन को इन्दिरा गांधी ने बरखास्त किया था उन सब को रख लेंगे। यह मैंने कहा था अध्यक्ष महोदय मैं झूठ बोलने वाला नहीं हूँ।

श्री श्याम लाल यादव : माननीय राज्य मंत्री जी इस काम को देख रहे हैं और उसमें वह बहुत दिलचस्पी लेते हैं लेकिन हम लोगों को उस का कोई लाभ नहीं मिलता। कैटरिंग विभाग खासकर है, उस में कोई फायदा नहीं हुआ। लेकिन रेलवे कर्मचारियों को निकालने और रखने के बारे में जो बयान आप ने दिया, बड़ी दुर्भाग्यपूर्ण बात है कि जो बयान आप ने बस्ती में जाकर दिया उसको आज दिल्ली में माननीय मंत्री जी के दबाव में आकर वह वापस ले रहे हैं क्योंकि मंत्री जी ने कहा है कि हम ने बात चीत कर ली है। दूसरी बात, क्या यह सही नहीं है कि उस जमाने में जो कर्मचारी रखे गये थे (व्यवधान) इमरजेंसी के दौरान जो हटाये गये वह तो पहले ही कमलापति त्रिपाठी जी जब रेल मंत्री थे उस समय ही सब वापस आ गये और उन में से कोई भी निकाला नहीं गया। केवल 50 या 60 बच गये थे, बाकी सब वापस ले लिये गये थे। लेकिन जो उस जमाने में रखे गये थे उस दौरान 1975-76 में, उन सब कर्मचारियों को रेल मंत्री जी ने निकाल दिया। क्या यह बात सही नहीं है? और ऐसे कर्मचारी अभी भी मुकदमा लड़ रहे हैं?

प्रो० मधु दण्डवते : क्या सवाल है माननीय सदस्य का, यह मैं समझ नहीं पाया। सवाल तो इमरजेंसी के बारे में था और उसका जवाब दे दिया है।

श्री अनन्त प्रसाद शर्मा : इमरजेंसी के दौरान रेलवे में कोई निकाला ही नहीं गया था।

प्रो० मधु दण्डवते : बिल्कुल गलत है।

श्री अनन्त प्रसाद शर्मा : इमरजेंसी में कोई निकाला नहीं गया। रेलवे स्ट्राइक के सिलसिले में कर्मचारी निकाले गये थे और 50 हजार आदमियों को रेलवे मंत्री श्री कमलापति त्रिपाठी ने ही रिइस्टेट किया है।

SHRI PILOO MODY: You are ex  
and he is current.

(Interruptions)

प्रो० मधु दण्डवते : मैं आपको आंकड़े  
भी देना चाहता हूँ ।

श्री खुरशीद आलम खान : मैं आप को  
समझा दूँ । (Interruptions)

प्रो० मधु दण्डवते : मैं बतला दूँ ।  
दूसरे माननीय सदस्य ने कहा कि इमरजेंसी  
में किसी को निकाला नहीं गया । मैं आपको  
बताना चाहता हूँ कि इमरजेंसी के दरम्यान  
लोगों को सस्पेंड किया गया और 14(2)  
के तहत निकाला गया । उन की संख्या भी  
मैं बतला देना चाहता हूँ उनकी तादाद है  
15 60 .... (Interruptions).

SHRI ANANT PRASAD SHARMA:  
I challenge the Railway Minister that  
he should prove on the floor of the  
House that all these people were re-  
moved on account of the Emergency.  
They were removed on certain other  
charges.

SHRI PILOO MODY: What are you  
challenging?

श्री श्याम लाल यादव : आप मेरे  
प्रश्न का जवाब दीजिए ।

PROF. MADHU DANDAVATE:  
When the honourable Member asked  
a question, he should have the pati-  
ence to listen to the answer. It might  
not be palatable to him....

श्री श्याम लाल यादव : मेरे प्रश्न का  
जवाब आप नहीं दे रहे हैं ।

PROF. MADHU DANDAVATE:  
Sir, I agree with Shri Sharma in one  
matter. When 1,960 cases were there  
and action was taken to review them,  
only those cases were reviewed where

I found that action taken was politi-  
cally motivated. I am not going to  
review those cases where corruption  
and malpractices were involved. That  
point I made very clear.

(Interruptions)

वर्धा तथा नागपुर के बीच शटल सेवा

\*153. श्री बापूरावजी माहतरावजी  
देशमुख :

प्रो० नरेन्द्र माहतराव काम्बले :

क्या रेल मंत्री यह बताने की कृपा करेंगे  
कि :

(क) क्या सरकार को वर्धा तथा  
नागपुर के बीच एक शटल सेवा शुरू करने के  
बारे में कोई मांग प्राप्त हुई है ; और

(ख) यदि हाँ, तो इस संबंध में सरकार  
ने क्या निर्णय किया है और शटल सेवा के  
कब तक आरम्भ किए जाने की सम्भावना है ?

t [Shuttle service between Wardha  
and Nagpur

\*153. SHRI BAPURAOJI MAROT-  
RAOJI DESHMUKH:  
PROF. N. M. KAMBLE:\*

Will the Minister of RAILWAYS  
be pleased to state:

(a) whether Government have re-  
ceived any demand for introducing a  
shuttle service between Wardha and  
Nagpur; and

(b) if so, what decision Govern-  
ment have taken in this regard and  
by when the shuttle service is likely  
to be introduced?]

रेल मंत्री ( प्रो० मधु दण्डवते ) :  
(क) जी हाँ ।

(ख) यह मामला विचाराधीन है ।

T[] English translation.

{The question was actually asked  
on the floor of the House by Prof. N.  
M. Kamble.